

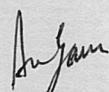
O.A. No. 329/04

17.07.2008

Hon'ble Mr. N.D. Dayal, Member-A
Hon'ble Mr. A.K. Gaur, Member-J

List has been revised, none for the applicant. Shri P.D. Tripathi, learned counsel for the respondents.

None appeared on behalf of applicant on 28.4.2006 when the matter was taken up. Thereafter even an application for expediting was allowed on 7.7.2006. On 3.4.2008, none was present for the applicant. Today when the matter is taken up, even in the second call, none is present for the applicant; therefore, the O.A. is dismissed in default and for non-prosecution.


J.M


A.M

Manish